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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.A(SB) 34/2013

DEEPAK KHATTAR & ORS Through: Mr.Sangram Patnaik, Ms.Rupam, Ms.Tehsina and Ms.Swaymsidha

Versus

ASIS MOULDS INDIA PVT LTD & ORS Respondents Through: Mr.Arun Kathpalia, Sr. Advocate with Mr.Deep Dhamija, Advocate for R-1 to 3

Patnaik, Advocates

CORAM: HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA <u>O R D E R</u> 23.05.2016

Written submissions on behalf of the appellants is on the record.

Written submissions on behalf of counsel for the respondents in terms of orders dated 11.2.2016 and 5.4.2016 have not yet been filed.

Let the same be now filed within one week from today subject to payment of costs of Rs.11,000/-. Costs to be paid within the same time. Advance copy of the written submission has also been handed over to the counsel for the appellant in Court today.

List on 23rd September, 2016.

SUDERSHAN KUMAR MISRA, J

MAY 23, 2016 sv

This is a digitally signed order.

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